

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 728/2012

New Delhi, this the 9th day of July, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Jagat Singh,
S/o Sh. Shri Chand,
R/o Flat No.604A, Harsnany Apptt.,
Sector-23, Dwarka,
New Delhi.

.. Applicant

(By Advocate : Shri Yogesh Sharma)

Versus

1. Union of India
Through the Secretary,
Ministry of Human Resources Development (HRD),
Govt. of India, New Delhi.
2. Kendriya Vidhalya Sangathan
Through the Commissioner,
18, Institutional Area,
Shahid Jit Singh Marg, New Delhi.
3. Joint Commissioner (Administration),
Kendriya Vidhalya Sangathan
18, Institutional Area,
Shahid Jit Singh Marg, New Delhi.
4. The Secretary,
Ministry of Finance,
Department of Expenditure,
North Block, New Delhi.
5. The Secretary,
Ministry of Personnel,
Department of Personnel and Training,
North Block, New Delhi. .. Respondents

(By Advocate : Shri Gyanendra Singh for R-1 and
Shri S. Rajappa for R-2 & 3)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, after completion of the arguments of the counsels for both the sides, Shri Yogesh Sharma, learned counsel appearing for the applicant seeks leave of this Tribunal to withdraw the O.A.

2. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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